

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**07.12.2010**

OA No. 425/2010 with MA No. 336/2010

Mr. Mr. P.N. Jatti, Counsel for applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

The respondents have filed an MA No. 336/2010 for bringing order dated 06.12.2010 on record. From this order, it is evident that the impugned order of transfer of the applicant has been modified and the applicant has been posted at Jaipur.

In view of the averments made in the MA, the MA shall stands disposed of. The order dated 06.12.2010 shall form part of the main OA.

In view of what has been stated above, the present OA has become infructuous, which shall also stands disposed of accordingly.

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

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